

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA 414/98

Tuesday, the 17th day of March 1998.

CORAM

HON'BLE. MR A.V.HARIDASAN, VICE CHAIRMAN  
HON'BLE MR S.K. GHOSAL, ADMINISTRATIVE MEMBER

Shaji Mathew  
Kunnel House  
Vazhavara, Idukki

...Applicant.

(By advocate: Mr K. Balakrishnan)

## Versus

1. Chief Postmaster General  
Thiruvananthapuram.
2. Sub Divisional Inspector of Post  
Kattappana, Idukki. ... Respondents.

(By advocate: Mr KS Bahuleyan)

The application having been heard on 17.3.98, the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

Applicant who has applied for selection and appointment to the post of Extra Departmental Delivery Agent at Vazhavara Post Office, apprehends that his candidature may not be considered by the respondents for the reason that his name has not been sponsored by the employment exchange. However, the applicant states that he has registered his name with the employment exchange. The application has been filed by him for a direction to the respondents to consider his candidature also for the said selection, without his name being sponsored by the employment exchange.

2. When the application came up for hearing today, learned counsel for the respondents stated that the respondents would consider the candidature of the applicant

also in the said selection, in view of the Supreme Court's ruling in Excise Supdt., Malkapatnam, Krishna Dist., A.P. Vs. KBN Visweswara Rao & Others, reported in 1996 (6) SCC 216, even if his name is not sponsored by the employment exchange.

3. In the light of what is stated by the counsel for the respondents and as agreed to by the counsel for the applicant, the application is disposed of with a direction to the respondents to consider the candidature of the applicant also in the ensuing selection for appointment to, the post of Extra Departmental Delivery Agent at Vazhavara Post Office, though his name has not been sponsored by the employment exchange.

No order as to costs.

Dated 17th March 1998.

(S.K.GHOSAL)  
ADMINISTRATIVE MEMBER

aa.



(A.V.HARIDASAN)  
VICE CHAIRMAN